

**Details of Online Foreign Meetings / Foreign Visits undertaken by the Hon'ble Minister / Minister of State / Officers of the Department of Legal Affairs w.e.f. 01-01-2023 to 31-03-2024:**

<b>S.No.</b>	<b>Name &amp; Designation</b>	<b>Country Name</b>	<b>Purpose of visit and duration.</b>
1.	Shri Arjun Ram Meghwal, Hon'ble Minister of State for Law & Justice (Independent Charge)	London, UK	To attend the Conference on "Arbitrating Indo-UK Commercial Disputes – 2 <sup>nd</sup> Edition" and to deliver a keynote address on the topic of the Conference on 5 <sup>th</sup> June, 2023.
2.	Shri R. Venkataramani, Ld. Attorney General for India	Manikganj, Bangladesh	To grace the Valedictory Ceremony of 22 <sup>nd</sup> Human Rights Summer School (HRSS) as Chief Guest on 27 <sup>th</sup> October, 2023 and to meet with Hon'ble Chief Justice of Bangladesh, the Attorney General and Solicitor General of Bangladesh on 28 <sup>th</sup> October, 2023.
3.	Sh. R.S. Verma, Additional Secretary	Through video conferencing	<p>To attend the 1<sup>st</sup> Experts Preparatory meeting for preparation of the 10<sup>th</sup> meeting of Ministers of Justice of SCO Member States, held on 8<sup>th</sup>-9<sup>th</sup> June, 2023.</p> <p>To attend the 2<sup>nd</sup> Experts Preparatory meeting for preparation of the 10<sup>th</sup> meeting of Ministers of Justice of SCO Member States, held on 2<sup>nd</sup>-3<sup>rd</sup> September, 2023.</p> <p>To attend the 10<sup>th</sup> Meeting of Ministers of Justice of SCO Member States, held on 5<sup>th</sup> September, 2023.</p> <p>To attend the Experts meeting to discuss the draft Protocol of the 21<sup>st</sup> Meeting of Prosecutors General of the SCO member states, held on 3<sup>rd</sup> November, 2023.</p> <p>To attend the 21<sup>st</sup> Prosecutors General meeting of Shanghai Cooperation Organization (SCO) Member States, held on 8<sup>th</sup> November, 2023.</p> <p>To attend the 1<sup>st</sup> Expert Meeting for preparation of the 11<sup>th</sup> Meeting of Ministers of Justice of Shanghai Cooperation Organisation (SCO) Member States, held on 20<sup>th</sup> February, 2024.</p>
4.	Dr. Anju Rathi Rana, Additional Secretary	Through video conferencing	To attend the Expert Meeting on Countering Terrorist and Extremist Threats, held on 21 <sup>st</sup> June, 2023.
		Hyatt Hotel, New Delhi	To attend the Inter-Ministerial Meeting on the Ninth Meeting of the BIMSTEC

			Sub-Group on Legal & Law Enforcement Issues, held on 19 <sup>th</sup> June, 2023 and the main meeting on 21 <sup>st</sup> -22 <sup>nd</sup> June, 2023.
		Mahe, Seychelles	To attend the UNODC's Indian Ocean Forum on Maritime Crime – Prosecutors' Network Forum, 25-29 September, 2023 in Mahe, Seychelles - reg.
		Through video conferencing	To attend the BRICS Round table on Gender and Corruption scheduled to be held from 10 <sup>th</sup> to 12 <sup>th</sup> October, 2023.
5.	Sh. Vijay Kumar Sharma, Joint Secretary & Legal Adviser	Singapore	To attend the Korea Western Power Company Ltd.(KOWEPO) Arbitration Case hearing from 16 <sup>th</sup> to 20 <sup>th</sup> January, 2023.
6.	Ms. Sunita Anand, Joint Secretary & Legal Adviser	New York, USA	To attend to the 79 <sup>th</sup> Session of Working Group-II (Dispute Settlement) of the United Nations Commission on International Trade Law (UNCITRAL) scheduled to be held from 12 <sup>th</sup> to 16 <sup>th</sup> February, 2024 in New York, USA.
7.	Sh. Dhruva Kumar Singh, Chief Controller of Accounts	Through video conferencing	1 <sup>st</sup> Experts Preparatory meeting for preparation of the 10 <sup>th</sup> meeting of Ministers of Justice of SCO Member States, held on 8 <sup>th</sup> -9 <sup>th</sup> June, 2023.
			To attend the 2 <sup>nd</sup> Experts Preparatory meeting for preparation of the 10 <sup>th</sup> meeting of Ministers of Justice of SCO Member States, held on 2 <sup>nd</sup> -3 <sup>rd</sup> September, 2023.
			To attend the 10 <sup>th</sup> Meeting of Ministers of Justice of SCO Member States, held on 5 <sup>th</sup> September, 2023.
			To attend the 1 <sup>st</sup> Expert Meeting for preparation of the 11 <sup>th</sup> Meeting of Ministers of Justice of Shanghai Cooperation Organisation (SCO) Member States, held on 20 <sup>th</sup> February, 2024.
8.	Dr. R.J.R. Kasibhatla, Additional Legal Adviser	Singapore	To attend the Korea Western Power Company Ltd.(KOWEPO) Arbitration Case hearing from 16 <sup>th</sup> to 20 <sup>th</sup> January, 2023.
		Paris, France	To attend the meeting of the Task Force on Digital Economy from 27 <sup>th</sup> Feb - 1 <sup>st</sup> March, 2023.
		Brussels, Belgium	To attend the 4 <sup>th</sup> round of India-EU Investment Protection Agreement (IPA) from 20 <sup>th</sup> to 24 <sup>th</sup> March, 2023.

		Paris, France	To attend the Multi-Lateral Convention (MLC) negotiations (meeting of Task Force on Digital Economy) from 7 <sup>th</sup> to 9 <sup>th</sup> June, 2023.
		London, UK	14 <sup>th</sup> Round of Negotiations of India-UK Bilateral Investment Treaty (BIT) in London scheduled from 12 <sup>th</sup> to 17 <sup>th</sup> October, 2023 - reg.
		Through video conferencing	To attend the BRICS International Investment Arbitration Center, held on 6 <sup>th</sup> March, 2024.
		Through video conferencing	To attend the PCA Case No. 2021-38 – 1. Maxis Communications Berhad 2. Global Communication Services Holdings Limited v. Republic of India, held from 11 <sup>th</sup> to 26 <sup>th</sup> March, 2024.
9.	Sh. Sohan Kumar Sharma, Additional Legal Adviser	Mahe, Seychelles	To attend the UNODC's Indian Ocean Forum on Maritime Crime – Prosecutors' Network Forum, 25-29 September, 2023 in Mahe, Seychelles.
10.	Sh. Avnit Singh Arora, Director	New York, USA	To attend the 77 <sup>th</sup> Session of Working Group-II (Dispute Settlement) of the United Nations Commission on International Trade Law (UNCITRAL) from 6 <sup>th</sup> to 10 <sup>th</sup> February, 2023.
		Through video conferencing	To attend the 14 <sup>th</sup> India-US Trade Policy Forum (TPF) Services Working Group meeting held on 10 <sup>th</sup> January, 2024.
		Through video conferencing	To attend the Virtual Briefing Meeting of the Senior Officials of the Law Ministries (SOLMS) of Commonwealth Countries, held on 6 <sup>th</sup> February, 2024.
		Through video conferencing	To attend the BRICS International Investment Arbitration Center, held on 6 <sup>th</sup> March, 2024.
		Through video conferencing	To attend the PCA Case No. 2021-38 – 1. Maxis Communications Berhad 2. Global Communication Services Holdings Limited v. Republic of India, held from 11 <sup>th</sup> to 26 <sup>th</sup> March, 2024.
		Zanzibar, Tanzania	Commonwealth Law Ministers Meeting (CLMM), scheduled to be held from 4 <sup>th</sup> to 8 <sup>th</sup> March, 2024 at Zanzibar, United Republic of Tanzania.

11.	Ms. Haimanti Bhattacharya, Director	Through video conferencing	To attend the Virtual Briefing Meeting of the Senior Officials of the Law Ministries (SOLMS) of Commonwealth Countries, held on 6 <sup>th</sup> February, 2024.
12.	Sh. Rajiv Kumar Verma, Private Secretary	London, UK	To accompanying the Hon'ble Minister of State for Law & Justice (I/C) for attending the Conference on "Arbitrating Indo-UK Commercial Disputes – 2 <sup>nd</sup> Edition" on 5 <sup>th</sup> June, 2023.
13.	Dr. Amit Tyagi, Deputy Legal Adviser	Vienna, Austria	To attend the 78 <sup>th</sup> Session of Working Group-II (Dispute Settlement) of the United Nations Commission on International Trade Law (UNCITRAL) scheduled to be held from 18 <sup>th</sup> to 22 <sup>nd</sup> September, 2023 in Vienna.